

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

19. C.P. (IB) 402 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2018**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

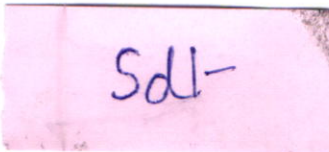
v/s.

Sterling International Enterprises Ltd.

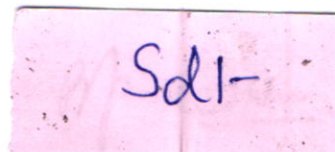
SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for the Petitioner present. No representation from the
side of the Corporate Debtor. At request, list this matter on
02.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)